

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-II

101(ND)14

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.02.2020**

**NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S.
Koldhold Industries Ltd. & ors.**

SECTION OF THE COMPANIES ACT, 397/398

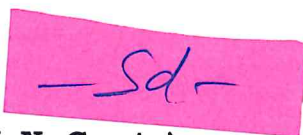
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present of the Petitioner : Mr. Sourav Gupta, Mr. Puneet Yadav
Mr. Tarun Arora, Advocates.
Present of the Respondent : Mr. Avinash Sharma, Advocate.

ORDER

Learned counsel submits that the certain typographical errors and other rectification are required to be submitted to the Administrator, Hon'ble Mr. Justice S.N Dhingra. They pray for an adjournment to get it rectified.

To come up on 31.03.2020.


**(L.N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**